

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00025 /2016

IN

ORIGINAL APPLICATION NO.170/00515/2009

DATED THIS THE 6TH DAY OF JUNE 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI RUDHRA GANGADHARAN, MEMBER(A)

Chandrashekhar,
S/o Papanna,
Aged about 52 years,
Occ: Ticket Collector, (under the
orders of Compulsory retirement),
Now R/o C/o Smt. Yeruru Sunkamma,
Patel Nagar, III ward,
Opp. Uttaradhimutt,
Kanakadasa Circle,
Hospet 583 201. Dist. Bellari.

....Applicant

(By Shri SP.Kulkarni .. Advocate)

vs.

1. The Union of India Represented By its
General Manager,
South Western Railway,
Rail Bhavan, New Delhi 110 001.

2. The Divisional Commercial Manager,
South Western Railways, Hubli.
Dist. Dharwad.

3. The Senior Divisional Commercial Manager,
South Western Railways, Hubli.
Dist. Dharwad.

4. The Additional Divisional Railway Manager,
South Western Railways, Hubli.
Dist. Dharwad.

...Respondents

(By Shri N.Amaresh... Railway Standing Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. We have examined all the grounds taken in this RA with the assistance of the counsels and all the distinct grounds have no relevance at all, because it has been considered in detail in the original proceedings itself.
2. At this point of time, the applicant who was present in the Court seeks permission to withdraw the RA. Since the applicant is out of job, we permit him to withdraw the RA. RA is, therefore, dismissed as withdrawn. No order as to costs.

(RUDHRA GANGADHARAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.